

**Construction under HRIDAY scheme in cities from
Telangana, Andhra Pradesh**

2908. DR. PRADEEP KUMAR BALMUCHU: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether it is a fact that the Ministry is considering to take up construction of projects under Heritage City Development and Augmentation Yojana (HRIDAY) scheme with an outlay of 31 crores in selected cities in the country; if so, the details thereof; and

(b) the number of cities selected for this purpose in the country and particularly in the State of Telangana/Andhra Pradesh, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (RAO INDERJIT SINGH): (a) The HRIDAY scheme is set to be implemented in following 12 identified cities viz. Ajmer, Amravati, Amritsar, Badami, Dwaraka, Gaya, Kanchipuram, Mathura, Puri, Varanasi, Valakanni and Warangal. The duration of the scheme is 27 months starting from January, 2015 with a total outlay of ₹ 500 crores.

(b) The city of Amravati from Andhra Pradesh with Budget of ₹ 22.26 crores and the city of Warangal from Telangana with Budget of ₹ 40.54 crores has been identified for implementation under HRIDAY scheme.

Harassment to applicants of DDA Rohini Residential Scheme

2909. SHRI RONALD SAPA TLAU: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) the details of allottees of Rohini Residential Scheme-1981 along with all terms and conditions on which plots were offered;

(b) original timeline of allotting plots and their handing over to eligible allottees;

(c) detailed reasons for DDA not adhering to this timeline;

(d) total delay (in years) that occurred in holding draw of plots and date of draw;

(e) were original terms and conditions of allotment and plot size altered when was held for allotment;

(f) the reasons why applicants/their representatives not consulted before such alteration; and

(g) the reasons why DDA which caused harassment to applicants by delay is now declaring them ineligible due to purchase from open market?